IN THE SUPREME COURT OF INDIA CIVIL ORIGINAL JURISDICTION

IA No. 126399/2021 IN

Transfer Petition (Civil) No.1427/2018

SMT. NIDHI KUMARI Petitioner

VERSUS

SH. ARCHIT BHARTIYA

Respondent

<u>O R D E R</u>

Learned counsel for the applicant states that he has instructions to withdraw the Transfer Petition for which he has also moved I.A. No. 126399 of 2021.

Accordingly, the said application is allowed and the Transfer Petition is dismissed as withdrawn.

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NEW DELHI; NOVEMBER 12, 2021